

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00049/2020  
IN  
ORIGINAL APPLICATION NO.170/00762/2019**

**DATED THIS THE 09<sup>TH</sup> DAY OF JUNE, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal,  
Chandigarh Bench, Chandigarh)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from his residence at Bangalore)**

Shri. K. Eswar Rao  
Programme Executive (Retd)  
aged about 61 years  
S/o Krishnoji Rao  
Flat No. 42, 2<sup>nd</sup> Main,  
Jain Temple Street,  
Parvathipuram,  
Basavanagudi,  
Bangalore-560004.

○ .Applicant

(None for the applicant)

Vs.

1. Union of India,  
Represented by its Secretary,  
Min. of Information and Broadcasting  
AqWing, Shastry Bhavan  
New Delhi . 110001.
2. The Chief Executive Officer  
Prasar Bharati, 1 %+Tower  
Doordarshan Bhavan,  
Copernicus Marg  
Mandi House  
New Delhi . 110001.
3. The Director General,  
All India Radio  
Akashwani Bhavan

Parliament Street  
New Delhi- 110001 (Cadre Controlling Authority).

4. The Director General,  
Doordarshan, Doodarshan Bhavan,  
Copernicus Marg,  
Mandi House,  
New Delhi- 110002
5. The Dy. Director General/HOO  
Doordarshan, Doordarshan Kendra  
J.C. Nagar, Bangalore- 560006.
6. The Pay & Accounts Officer,  
Doordarshan Kendra  
Swamy Sivananda Salai  
Chennai-5.

o .Respondents

(By Shri. M V Rao, Senior Panel Counsel . through video conference.)

### **ORDER(ORAL)**

#### **PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, Shri. M V Rao, learned counsel for the review applicants/respondents wishes to withdraw the Review Application.

2. Accordingly, the Review Application is dismissed as withdrawn.

**RAKESH KUMAR GUPTA  
MEMBER (A)**

**SURESH KUMAR MONGA  
MEMBER (J)**

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